

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO _____ OF 199

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry

Orders of the Tribunal

11-2-98

Mr. R. S. Saluja, Counsel for
the applicant.

Defects have not
yet been removed. The same
be removed within a period
of three weeks, failing which,
the registration of the OA shall
be deemed to have been
declined without further
reference to the Bench.

Defects not
removed
[Signature]

[Signature]
Gopal Singh
Adm. Member

[Signature]
Gopal Krishna
Vice Chairman

3/3/98

None present for the Applicant

Defects not removed
despite granting an opportunity
by Honble Court on 11/2/98.

As per the Court
orders, this application is
hereby declined to register.

[Signature]

REGISTRAR
G. A. T. JODHPUR

Part II and III destroyed
in my presence on 1.4.04
under the supervision of
Section Officer (1) as per
order dated 22.12.03

[Signature]
Section officer (Record)